

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4281

ANSWERED ON:29.08.2011

SCHOLARSHIP TO STUDENTS UNDER PRE-MATRIC/POST-MATRIC SCHOLARSHIP SCHEME

Gavit Shri Manikrao Hodlya;Rana Shri Jagdish Singh;Rawat Shri Ashok Kumar;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals for scholarship received from State Governments during the last three years and the current year alongwith amount involved therein;
- (b) the reasons for which the proposals received from the State Governments are still pending;
- (c) whether any time-frame has been fixed for clearance of the proposals; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a): Central Assistance is released to State Governments/UT Administrations for providing scholarships to the students belonging to the Scheduled Castes and Other Backward Classes under following Centrally Sponsored Schemes:

- (i) Post Matric Scholarship for Students belonging to Scheduled Castes;
- (ii) Pre-matric Scholarship for the Children of those who are engaged in 'unclean' occupations;
- (iii) Post Matric Scholarship for students belonging to other Backward Classes;
- (iv) Pre-matric Scholarship for Students belonging to Other Backward Classes.

The State/Union Territory-wise position of central assistance released under above schemes, based on their proposals during last three years and current year is given at Annexures-I to IV.

(b): Non-release of Central assistance to States/UTs under the scheme, is broadly attributed to following reasons:

- (i) Non-receipt of audited figures of expenditure/ Utilization Certificates/ details of expenditure incurred in respect of Central Assistance released during the previous financial years.
- (ii) Non-receipt of complete proposals in time.

(c) & (d): Central assistance is released under above schemes every year, based on receipt of proposals, complete in all respects, from State Governments/ UT administrations. Release of central assistance is also subject to availability of adequate budgetary provisions under the relevant scheme.

Since these proposals are for a particular financial year, all the complete proposals are processed during the same year.